

(15)

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH: NEW DELHI

OA 962/1999
MA 1774/1999
MA 2476/1999

New Delhi this the 4th Day of December, 2000

Hon'ble Shri S.R.Adige, Vice Chairman (A)
Hon'ble Dr.A. Vedavalli, Member (J)

V.S. Rawat,
Assistant Business Manager (Ad-hoc),
Employment News, Publications Division Applicant
(By Advocate: Shri KNR Pillai)

Versus

1. Chairman
Union Public Service Commission,
Dholpur House,
New Delhi-110 011.
2. Union of India,
(Through Secretary),
Ministry of Information & Broadcasting,
Shastri Bhawan,
New Delhi.
3. Director,
Publications Division,
Patiala House,
New Delhi.
4. Shri B.D. Prasad, ABM,
S/o Shri Lal Prasad, Publications Division,
Patiala House, New Delhi Respondents

(By Advocate: Shri VSRKrishna and Shri George
Paracken)

O R D E R (Oral)
Hon'ble Shri S.R. Adige, VC(A)

After hearing the case for sometime Shri KNR Pillai is granted permission to withdraw the OA with the liberty given to applicant that his claim for seniority vis-a-vis others in his cadre may be pursued by him separately in accordance with law, if so advised.

A. Vedavalli
(Dr.A. Vedavalli)
Member (J)

S.R. Adige
(S.R. Adige)
Vice Chairman (A)

Mittal